### GOVERNMENT OF INDIA MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

# LOK SABHA UNSTARRED QUESTION NO. 2511 TO BE ANSWERED ON 04<sup>TH</sup> AUGUST, 2015

#### **IRREGULARITIES IN PDS**

2511. SHRI RAM TAHAL CHOUDHARY:

**SHRI MAHEISH GIRRI:** 

**SHRIMATI HEMA MALINI:** 

SHRI PRATAPRAO JADHAV:

SHRI JAI PRAKASH NARAYAN YADAV:

**SHRI VISHNU DAYAL RAM:** 

**SHRI K. PARASURAMAN:** 

SHRI RAM MOHAN NAIDU KINJARAPU:

COL. SONARAM CHOUDHARY: SHRIMATI SAKUNTALA LAGURI:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether the Government proposes to increasingly associate Information Technology in Public Distribution System (PDS) including installation of GPS in PDS vehicles, issuance of smart cards etc. to plug loopholes and check leakage of foodgrains, if so, the details thereof and the action taken thereon;
- (b) whether the Government is formulating any concrete policy to check corruption/leakages in PDS, if so, the details thereof; and
- (c) whether any action has been taken against the officials held responsible for corruption in PDS during the last three years and if so, the details thereof?

## A N S W E R MINISTER OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SHRI RAM VILAS PASWAN)

(a): With a view to modernize the Targeted Public Distribution System (TPDS) and to plug loopholes and check leakage of foodgrains Government has initiated a plan scheme on 'End-to-end Compterisation of TPDS Operations' under 12th Five Year Plan (2012-17) on cost sharing basis with the States/UTs with funding requirement of Rs. 884.07 crore, which includes Government of India's share of Rs. 489.37 crore and States/UTs share of Rs. 394.70 crore. Costs are being shared on 90:10 basis in respect of North Eastern States and on 50:50 basis with other States/UTs. This scheme comprises activities, namely, digitization of ration cards/beneficiary and other databases, computerization of supply-chain management, setting up of transparency portals, FPS automation etc. Presently there is no provision for installation of GPS in PDS vehicles or issuance of smart card based delivery of foodgrains under the above scheme.

(b & c): The Public Distribution System (Control) Order, 2001 dated 31.08.2001 notified in exercise of the powers conferred by the section 3 of the Essential Commodities Act, 1955, mandates State / UT Governments to carry out all required action to ensure smooth functioning of TPDS. Under the said Order, the State / UT Governments are to take action against any person indulging in malpractices in TPDS. The Order has since been superseded by the TPDS (C) Order, 2015 dated 20.03.2015 issued in consonance with NFSA, 2013. The provisions of the PDS (C) Order, 2001 shall be effective against the corresponding provisions of the TPDS (C) Order, 2015 in States/UTs which have not implemented the NFSA or are implementing it only in part. An offence committed in violation of these Orders is liable for penal action under the EC Act, 1955. State/UT-wise details regarding action taken under clauses 8 & 9 of the PDS (Control) Order, 2001 during the last three years and current year is at Annex.

State/UT Governments have been directed in July 2006 to implement a 9-point action plan for streamlining the working of TPDS. Further, strengthening and streamlining of TPDS is a continuous endeavour. To improve functioning of TPDS to curb leakage / diversion of foodgrains, Government has been regularly issuing advisories and holding meetings, conferences, etc. wherein State/UT Governments are requested for review of lists of beneficiaries, improving offtake of allocated foodgrains, ensure timely availability of foodgrains at FPSs, greater transparency in functioning of TPDS, improved monitoring and vigilance at various levels, improving the viability of FPS operations, etc. NFSA, 2013, also contains measures for reforms in TPDS, to be undertaken progressively by the Central and State/UT Governments. These reforms inter alia include door-step delivery of foodgrains at the FPS, application of ICT tools, preference to public institutions/bodies in licensing of FPSs, etc.

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### ANNEXURE REFERRED TO IN REPLY TO PART (b) and (c) OF THE UNSTARRED QUESTION NO. 2511 FOR ANSWER ON 04.08.2015 IN THE LOK SAHBHA

Statement showing results of action taken by the State/UT Governments under Clauses 8 & 9 of the PDS (Control) Order, 2001 from January 2011 to December, 2014.

Sl. No.	Name of the State/UT	Year	Number of inspections	Number of raids conducted	Number of persons arrested/prosecu ted/convicted	Number of FPS Licenses suspended/Cancell ed/Show caue notices issued/FIRlodged
1	Andhra Pradesh	2011	*	*	*	*
		2012	*	*	*	*
		2013	5450	103	00	66
		2014	*	*	*	*
2	Arunachal Pradesh	2011	21	151	0	01
		2012	0	12	0	00
		2013	*	*	*	*
		2014	*	*	*	*
3	Assam	2011	3361	1454	200	129
3	Assam	2012	650	258	00	32
		2013	501	162	00	14
		2014	*	*	*	*
4	Bihar	2011	70927	51	49	8926
-		2012	73629	101	38	10358
		2013	32698	61	4	3984
		2014	*	*	*	*
5	Chhattisgarh	2011	27503	285	07	215
		2012	3033	253	11	104
		2013	7726	792	64	244
		2014	*	*	*	*
6	Delhi	2011	110	26	09	78
		2012	29	00	00	28
		2013	*	*	*	*
		2014	*	*	*	*
7	Goa	2011	344	00	00	51
		2012	334	00	00	23
		2013	403	02	00	52
		2014	261	11	00	40
8	Gujarat	2011	20005	00	139	316
		2012	15637	00	45	209
		2013	13911	00	87	310
		2014	6146	00	45	172
9	Haryana	2011	*	*	*	*
		2012	*	*	*	*
		2013	*	*	*	*
		2014	*	*	*	*
10	Himachal	2011	35933	00	08	00
	Pradesh	2012	31109	00	02	00
		2013	21814	00	02	04
		2014	8140	00	00	05

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11	Jammu &	2011	*	*	*	*
	Kashmir	2012	*	*	*	*
		2013	*	*	*	*
		2014	*	*	*	*
12	Jharkhand	2011	*	*	*	*
		2012	*	*	*	*
		2013	*	*	*	*
		2014	*	*	*	*
13	Karnataka	2011	78030	1334	157	162
		2012	64484	784	69	59
		2013	71613	444	94	170
		2014	39239	424	196	263
14	Kerala	2011	43568	4102	06	54
		2012	110840	6760	02	127
		2013	83493	15683	00	139
		2014	92638	22427	02	115
15	Madhya	2011	118126	57691	00	4884
	Pradesh	2012	97846	16910	19	2323
		2013	251262	4092	71	4092
		2014	*	*	*	*
16	Maharashtra	2011	45446	5054	116	907
	11202102 002102 00	2012	*	*	*	*
		2013	*	*	*	*
		2013	*	*	*	*
17	Moninum	2014	44	00	00	00
1/	Manipur		*	*	*	*
		2012	*	*	*	*
		2013 2014	*	*	*	*
18	Maghalaya	2014	1288	39	00	18
10	Meghalaya	2011	992	28	00	06
		2012	729	26	00	03
		2013	153	12	00	01
19	Mizoram	2014	366	340	02	10
19	MIIZOFAIII					
		2012	338	223	00	03
		2012	204	107	00	00
		2013	204	107	00	00
		2014	185	119	00	00
20	Nagaland	2011	299	14	00	00
		2012	69	03	00	01
		2013	*	*	*	*
		2014	*	*	*	*
21	Odisha	2011	00	73523	368	2722
		2012	00	31197	131	1229
		2013	00	27740	80	1229
		2014	*	*	*	*
22	Punjab	2011	36462	8844	08	1304
		2012	*	*	*	*
		2013	*	*	*	*
		2014	*	*	*	*
23	Rajasthan	2011	00	489	283	00
		2012	00	279	335	00
		2013	00	125	170	00
		2014	*	*	*	*
					· · · · · · · · · · · · · · · · · · ·	

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24	Cileleine	2011	00	00	100	00
24	Sikkim	2011 2012	*	*	00 *	*
		2012	00	00	00	00
		2013	*	*	*	*
25	Tamil Nadu	2011	234103	13779	1290	00
	Tumm 1 (uuu	2012	184677	10290	2340	00
		2013	175705	9196	2008	00
		2014	161944	6347	49	00
26	Tripura	2011	7027	186	42	590
		2012	10676	392	00	780
		2013	10150	671	87	1254
		2014	2211	64	02	73
27	Uttarakhand	2011	8513	4258	27	159
		2012	2953	1477	7	16
		2013	10897	1683	11	101
		2014	2236	00	01	15
28	Uttar Pradesh	2011	44152	11693	653	3523
		2012	76458	19226	976	5302
		2013	9220	00	311	1807
		2014	8226	00	261	1906
29	West Bengal	2011	19378	405	58	1154
		2012	15436	452	01	1213
		2013	17284	302	04	1840
20	ACNILI	2014	15343	41	01	993
30	A&N Islands	2011	90	00	03	09 17
		2012	316 126	00		
		2013 2014	*	*	*	*
31	Chandigarh	2014	14	03	03	00
31	Chandigarn	2011	00	00	00	00
		2012	00	00	10	00
		2013	*	*	*	*
32	D&N Haveli	2011	72	40	08	03
-	2 001 ( 120 ) 011					
		2012	*	*	*	*
		2013	08	02	00	00
		2014	06	02	00	00
33	Daman & Diu	2011	*	*	*	*
		2012	*	*	*	*
		2013	*	*	*	*
		2014	*	*	*	*
34	Lakshadweep	2011	00	00	00	00
		2012	00	00	00	*
		2013	*	*	*	*
25	D 1 1	2014				· · · · · · · · · · · · · · · · · · ·
35	Puducherry	2011	496	615	22	01
		2012	385	770	161	00
		2013	1026	520	49	01
		2014	1593	504	13	00
		2011	795678	184376	3458	25216
		2012	689891	89415	4137	21830
		2013	714220	61711	3052	15310
Grand Total=		338321	29951	570	3583	
			2538110	365453	11217	65939
<b>∠</b> ∪11+	2012+2013+2014					

<sup>\*</sup> Information not provided